

File No. CSFE-101/14/2020-FE-Dept (For & Env't)
GOVERNMENT OF MANIPUR
SECRETARIAT: FORESTS, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

Imphal, the 2nd April, 2024

To,

The Registrar General
National Green Tribunal
Faridkot House, Copernicus Marg
New Delhi-110001
Email : judicial-ngt@gov.in

**Subject: Action taken report in compliance of Hon'ble NGT's Order dated
01-02-2024 in O.A. No. 606 of 2018.**

Sir/Madam,

With reference to the directions made by the Hon'ble NGT in O.A No. 606/2018 vide its Order dated 01-02-2024 directing therein to file afresh Report on the 2nd Six Monthly Progress Report on solid & liquid waste management, in respect of the State of Manipur with full & correct particulars with detailed description in respect of the treatment or manner of disposal of the liquid & solid waste, the same is submitted herewith for further consideration of the Hon'ble Tribunal.

Encl.: As above

Yours Sincerely,



(Dr. Vineet Joshi)
Chief Secretary, Government of Manipur

Chief Secretary
Government of Manipur

Copy to:

1. Secretary, Ministry of Jal Shakti, Government of India, 1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002
2. Secretary, Ministry of Urban Development, 118 CwingNirman Bhawan, Delhi 110001
3. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
4. Executive Director-Technical, National Mission for Clean Ganga, Department of Water Resources, river Development & Ganga Rejuvenation, Ministry of Jal Shakti.
Email: ed-technical@nmcg.nic.in
5. Shri Pukhrambam RameshKumar, Standing Counsel for the State of Manipur, Chamber No. 324, 3rd Floor, Block "D" (Lawyers Chambers Block), Additional Building Complex, Supreme Court of India, New Delhi-110001

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI



Original Application No. 606 of 2018
(In respect of State of Manipur)

In Re: Compliance of Solid Waste Management Rules, 2016 and other environmental issues.

(Arising out of directions of the Hon'ble Supreme Court in W.P No.888/1996 and W.P No. 375/2012)

IN THE MATTER OF :

Submission of afresh Report on the 2nd Six Monthly Progress Report on Solid & Liquid Waste Management filed on behalf of the State of Manipur by the Chief Secretary, Government of Manipur in compliance of Order dated 01/02/2024 in O.A No. 606 /2018.


Smt. M. Baby Devi
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Imphal West District & High Court
Regd. No. 487/2022

Most Respectfully Sheweth:

1. That, in compliance of the directions of this Hon'ble Tribunal under its order dated 01/12/2022 in O.A No. 606 / 2018 directing therein to file Six Monthly Progress Reports with verifiable progress on solid waste and liquid waste management, the 1st (First) Six Monthly Progress Report in respect of the State of Manipur was filed on 15/06/2023 followed by the 2nd (Second) Six Monthly Progress Report on 08/01/2024 with a Supplementary Notes on the 2nd (second) Six Monthly Progress Report as submitted on 31/01/2024.

2. That, it is respectfully submitted that on consideration of the 2nd Six Monthly Report on Solid & Liquid Waste Management filed on behalf of the State of Manipur, the Hon'ble Tribunal has observed that estimation of sewage generation is required to be properly done and has further directed vide its order dated 01-02-2024 to file afresh Report with full & correct particulars with detailed description in respect of the treatment or manner of disposal of the liquid & solid waste. The observations made by the Hon'ble Tribunal in this regard is reproduced herein below for ready reference:

"For Solid Waste Management

- i) Processed / Treated and Managed, complete particulars have not been furnished as to how the same is treated or managed.

- ii) Gap in Urban area, it is shown that 48 TPD is being disposed in secured landfills. However, it is notified that nature of waste being landfilled rather than its processing as per MSW Rules.

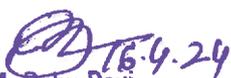

Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

- iii) Lack of consistency in solid waste generation data reported in 31/12/2022 and 31/12/2023 for rural and hills.
- iv) According to Data of 2022 more focus is required on hill area
- v) 1 Lakh MT of legacy waste has been remediated but, it cannot be ignored that everyday unprocessed waste is being added as legacy waste.

For Liquid Waste Management

- i) Sewage generated in urban area, the quantity disclosed is 70 MLD whereas in the report dated 08/01/2024, the generation of liquid waste in urban area was shown to be 85 MLD
- ii) The existing STP capacity is 27 MLD and capacity utilization on 31/12/2023 is 22 MLD
- iii) 49 MLD capacity is not existing which is wrongly added
- iv) Sewage generation for urban area is 70 MLD and for hills, it is 66 MLD and this needs clarification”

3. That, direction of the Hon’ble Tribunal is being complied with keeping in view the spirit of the orders passed in O.A No. 606 / 2018; and accordingly submitted herewith afresh Report pursuant to the Hon’ble Tribunal Order dated 01/02/2024 passed in the present O. A No. 606/2018. However, it is submitted that in respect of Hills areas, the present law and order problems


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

and turmoil in Manipur since 3rd May, 2023 made it unable to update data for the same.

The following statements may be referred on considering on Solid Waste Management and Liquid Waste Management in respect of Manipur as under:

3.1: Solid Waste Management :

(a) Ongoing Practice :

- i) Solid waste generated is 290 TPD in Urban area, 9.77 TPD in Rural area as on 31/12/2023;
- ii) Solid waste collected is 202 TPD in Urban area, 2.91 TPD in Rural area as on 31/12/2023;
- iii) Out of the total collected wastes, i.e. 202 TPD, an amount of 148 TPD are managed / treated, as reported on 31/12/2023. Wet wastes are composting at the designated sites through their respective composting pits of the ULBs, the recyclable waste (plastic, aluminum, etc.) are segregated for re-use / recovery through recyclers and some portion of collected dry waste are sent to the existing **Waste to Energy Plant Site** at Lamdeng, Imphal West by few ULBs for making briquette;
- iv) 54 TPD as gap of collected wastes and managed /


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

treated wastes i.e. untreated solid wastes are disposed at controlled designated sites in Urban area. Similarly, 2.91 TPD of collected wastes are dumped at controlled designated sites in Rural area as reported on 31/12/2023. Data for waste management in hills area could not be updated due to ethnic crisis in the state since 3rd May, 2023.

- v) Segregation at source of waste is continuing in both urban and rural area which are 87% and 20% respectively is in progress. Now, ULBs are in practice for source segregation and transfer the waste to treatment plant sites by adopting convenient mechanisms either by compartmentalized vehicles (bio-degradable & non-degradable) or collection of wet and dry waste on roster basis from the households and markets. All ULBs are targeting to achieve 100% source segregation by Dec., 2024.
- vi) One lakh MT of legacy Waste has already been treated and 60,377 Tonnes of legacy waste is also under process for treatment under SBM 2.0 for bridging at zero gap management in 4 (four) ULBs viz. Thoubal, Bishnupur, Nambol and Kakching. Tender for awarding the work will be completed by May 2024.
- vii) Ward-wise collection of solid waste has been covered 100% of municipal wards in Urban area and 20% in Rural area as on 31/12/2023;


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

- viii) Home yard composting and feeding to animal of wet waste are very common practices in Rural and Hill area i.e about 90 % of the total solid waste generated are composted as well as fed to animals.

Cooked leftover food, wet waste and vegetables are kept in containers in every household for piggery, poultry, duct farms, fisheries, etc., and the remaining wet waste goes for home composting, and those not having these activities are sent to other farmers taking these activities. As the waste is kept in separate containers and collected daily, it may be considered scientifically treated, and the treatment of the collected wet waste, if any, is done through aerobic composting at compost pits constructed at the SWM site.

(b) Action Plan for Solid Waste Management :

- i) The process for augmentation of the existing Solid Waste Management (SWM) plant at Lamdeng has been continuing under Swachh Bharat Mission (U) 1.0;
- ii) Solid waste management processing machine for Material Recovery Facilities (MRF) have been installed recently at 7 (seven) ULBs namely Nambol MC, Moirang MC, Bishnupur MC, Kumbi MC, Andro MC, Jiribam MC and Sekmai MC under Swachh Bharat Mission (U) 2.0. This will help in segregation of collected waste into different materials (wet & dry, plastic, cloths, cane, iron, aluminum, etc.);


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

Copy of the plan is enclosed herewith and marked as Annexure-A/1

- iii) Waste to energy plant at Lamdeng has a capacity of producing 1 MW electricity from 60 Tones of Solid Waste in 1st phase by 31st March 2025 and another 1 MW from another 60 Tones in 2nd phase by 30th September 2025;
- iv) 50% of 15th Finance Commission Fund has been earmarked for the purpose for augmentation of the treatment capacity at the existing Solid Waste Management units by increasing machinery, facilities and other required O&M cost at all ULBs;
- v) Necessary equipment and machinery had already been procured under SBM (U) 1.0 to increase the waste processing capacity of the existing SWM Plant at Lamdeng, Imphal West. Once installation is completed by 30th September 2024, the processing capacity from 100 TPD will be increased to 150 TPD;
- vi) Reclaiming and processing of untreated waste has started in Thoubal Municipal Council;
- vii) 1 (one) sanitary landfill has also been approved under SBM 2.0 and target for commission by 31st July 2024;


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

Copy of the status of solid waste management in tabular form as on 31/12/2023 is enclosed herewith and marked as **Annexure- A/2**.

3.2: Liquid Waste Management:

- i) It is respectfully submitted that action taken (2nd six monthly) report filed on 08/01/2024, in the chart title “**B. LIQUID WASTE MANAGEMENT AS ON 31st December 2023** (Annexure -2)” at Sl. No.1 in the column of Sewage Generation (Urban), the figure is shown as 85 MLD through typographical error instead of 70 MLD, which may be read as 70 MLD;
- ii) Sewerage generated in urban area is 70 MLD (based on 2021 projected population) which relates to the project as under:
 - (a) Imphal Sewerage Project Phase -I, the existing 1 STP capacity is 27 MLD, which is functioning since 2022 covering 11 Imphal Municipal Wards thereby connected 7700 household out of 9564 household;
 - (b) Integrated sewerage system for Imphal City-II (completing by 2026), the total 3 STPs capacity is 49 MLD (27 MLD, 16 MLD and 6 MLD) which is under construction and taken up as Externally Aided Project for providing sewer network and household connection in 16 Imphal Municipal Wards; work orders for the project have been issued in January 2023 with a


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

completion time of 3 years and work has been commenced accordingly;

(c) Rejuvenation of Nambul River, the existing 2 STPs capacity is 17 MLD (16 MLD and 1 MLD), which is under trial run.

(d) Use Water management under Swachh Bharat Mission (U) 2.0 is 23 MLD of FSTP, which is under pipeline.

iii) It is stated that the present gap in liquid waste management in Urban area is 26 MLD.

iv) Sewerage generation in Rural area is 48 MLD and Hills area is 66 MLD which relates to Individual Household Latrines (IHHL) under the Swachh Bharat Mission (SBM) Grameen.

v) It is stated that liquid waste management in Rural and Hills area are managed under Swachh Bharat Mission (Grameen) through construction of twin pit system and soak pit. Till date, a total of 2,83,459 Individual Household Latrines (IHHL) with twin pit facility have been constructed under SBM (G). And the rest have been self-financed by the individual. The present gap in liquid waste management through construction of STP/FSTP in Rural and Hills area is 114 MLD. However, in rural and hills areas, the twin-pit system of toilets works effectively owing to its lesser density of


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

population.

- vi) It is further submitted that total sewerage generation of Urban, Rural and Hills area is 184 MLD, existing STP capacity is 44 MLD and under construction (STP/FSTP) is 49 MLD as on 31st December, 2023 in the state of Manipur. In addition, Co-treatment of FSTP and I & D has been proposed under Urban Waste Management (UWM) component of Swachh Bharat Mission (U) 2.0 for ULBs more than or equal to 1 (one) lakh population and the Ministry has been approved the proposal for 8 (eight) towns namely Bishnupur MC, Ningthoukhong MC, Moirang MC, Kumbi MC, Lamlai Mc, Yairipok MC, Sugnu MC and Jiribam MC.

Copy of the status of Liquid Waste Management in tabular form as on 31/12/2023 is enclosed herewith and marked as **Annexure-A/3**.

3.3: Industrial Waste Management:

- i) There are 1011 Industrial Units in the state, out of which 944 Units are at outside Industrial Estate as non-water polluting Industries and 67 Units inside Industrial Estate;
- ii) 1 CETP Unit of 400 KLD capacity at Nilakuthi which is functioning since 30th October, 2023; and
- iii) 3 ETPs of 400 KLD capacity each at Takyel, Tera Urak


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

and Kuraopokpi Industrial Estate of Manipur are under construction which is 75% in progress and targeted 100% by June, 2024

3.4: Bio-Medical Waste Management:

- i) Total Health Care facility (HCF) is 134 Units in the state, of which 68 units for public and 66 units for private and a total of 81 ETP unit (47 HCFs of private and 34 HCFs in public sectors) have been installed and 53-unit remains gap, as installation is in progress;
- ii) Treatment Facility functioning and operated are as under:
 - (a) 100 kg /hr operated by Shija Hospital at Lamdeng, Imphal West
 - (b) 105 kg/hr operated RIMS Hospital at Lamphel, Imphal West
 - (c) 100 kg/hr JNIMS Hospital, Porompat Imphal East

4. That, it is further submitted as under the status for utilization and physical achievement of Ring - Fenced Amount:

Sl. No.	Department / Agency	Name of Scheme / Programme	Ring-fenced Amount	Utilized as on 31.12.2023	
				Financial	Physical
1	MAHUD	Solid Waste Management in Urban	21.50 Cr	14.83 Cr	88%


 Smt. M. Baby Devi
 Oath Commissioner (Judicial)
 Imphal West District & High Court
 Regd. No. 487/2022

2	PHED	Sewage / wastewater Management	81.59 Cr	81.59 Cr	92%
3	Environment and Climate Change	Rejuvenation of Polluted River through STP, Interception and Diversion of polluted drains	97.72 Cr	89.00 Cr	93%
4	RD & PR	Solid Waste Management in Rural	16.41 Cr	0 Cr	0%
5	T, C & I	Management of Industry wastes	10.00 Cr	4.00 Cr	65%
6	TA & Hills	Management of Wastes in Hills	7.00 Cr	0 Cr	0%
		Total	234.22	189.42	
			Cr.	Cr.	

In view of the submissions made above, the Fresh Report as submitted in respect of the State of Manipur may kindly be taken on record, in the interest of justice.

Place: Imphal

Dated : 16th April, 2024



(Dr. Vineet Joshi)
Chief Secretary, Government of Manipur

Chief Secretary
Government of Manipur

M. Baby Devi
16.04.2024

Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

Solemnly affirm before me on 16.04.2024
at 1:00 P.M. at the Court Premises by the
Deponent who is identified by
Smt. Baby Devi, O.C.
The Deponent Seems to understand the
contents fully well on their being read over
and explained to him.

ANNEXURE – 1**PARAWISE REPLY & ACTION PLAN SUBMITTED BY MAHUD:**

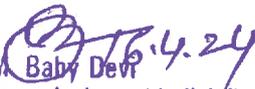
SN	Query	Reply	Action Plan
1.	Processed / treated and Managed complete particulars have not been furnished as to how the same is treated or managed.	<p>Waste generated in 27 ULBs of Manipur is 290 TPD. Waste collected is 202 TPD and 148 TPD is managed / treated, as mentioned below:</p> <p>a) Composting of wet waste at the designated sites (composting pit) of the ULBs.</p> <p>b) Sale of the recyclable waste (plastic, aluminum, etc.) to recyclers.</p> <p>c) Dry waste from some ULBs are send to Waste to Energy Plant at Lamdeng for producing briquette.</p>	<p>i. Department is in the process of augmenting the existing SWM plant at Lamdeng under SBM (U) 1.0.</p> <p>ii. The Department has procured and distributed SWM (MRF) processing machine to 7 - ULBs (Nambol, Moirang, Bishnupur, Kumbi, Andro, Jiribam and Sekmai MC) under SBM (U) 2.0. These will help in segregating collected waste into different materials (wet & dry [plastic, cloths, can, iron, aluminium etc). (copy of plan is enclosed as Annexure-1/A).</p> <p>iii. The Waste to Energy Plant at SWM Plant Lamdeng has a capacity of producing 1 MW of electricity from 60 Tonnes of Solid Waste in the 1st phase and another 1 MW from another 60 Tonnes in the 2nd phase. The plant will be operational very soon.</p>


 Smt. M. Baby Devi
 Oath Commissioner (Judicial)
 Imphal West District & High Court
 Regd. No. 487/2022

SN	Query	Reply	Action Plan
2	Gap in urban areas 54 TPD is being disposed in secured landfills. However, it is notified that nature of waste being landfilled rather than it's processing as per MSW rules.	The remaining gap of 54 TPDs which are being disposed in secured landfills are mostly rejects.	i. The Department is in the process of reducing the waste being dumped to the landfill. ii. Once the waste to energy plant is operational, the gap will reduce drastically.
3	Lack of consistency in solid waste generation data reported in 31/12/2022 and 31/12/2023 for rural and hills.	Not related to the Department	-
4	According to Data of 2022 more focus is required on hill area.	Not related to the Department	-
5	1 Lakh MT of legacy waste has been remediated but, it cannot be ignored that everyday	Increasing waste treatment capacity to reduce formation of legacy waste is one of the prime objectives of the Department.	i. The Department has earmarked the 15 th Finance Commission Fund (up-to 50%) solely for the purpose of Solid Waste Management. Similar provision is also made under


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

SN	Query	Reply	Action Plan
	unprocessed waste is being added as legacy waste.	If the total dumping per day exceeds the capacity of the plant, this would lead to accumulation of garbage and in turn becomes 'Legacy Waste', To handle this situation, the ULBs have identified the gap in 'collection vs processed'.	<p>State Finance Commission.</p> <p>Under this ULBs will be augmenting SWM Treatment capacity by procuring required machinery, setting up facility and other required O&M cost.</p> <p>ii. To increase the waste processing capacity of SWM Plant, Lamdeng the Department has procured equipment and machinery under SBM (U) 1.0. This will increase the processing capacity from 100 TPD to 150 TPD. Estimated time of the project completion and commissioning is September 2024.</p> <p>iii. Setting up SWM facilities by identifying the gap has also been proposed under SBM (U) 2.0;</p> <p>iv. Reclaiming and Processing of unprocessed waste has started in Thoubal MC.</p> <p>v. 60,377 Tonnes of Legacy Waste is also under process for</p>


 Smt. M. Baby Devi
 Oath Commissioner (Judicial)
 Imphal West District & High Court
 Regd. No. 487/2022

SN	Query	Reply	Action Plan
			<p>treatment under SBM 2.0 for Zero gap management in 4 (four) ULBs viz Thoubal, Bishnupur, Nambol and Kakching. Tender for awarding the work will be completed by May 2024;</p> <p>vi. One (1) no. of sanitary landfill under SBM 2.0 has also been approved. For this purpose, implementing agency has been identified and site inspection is underway. It is estimated to be completed by July 2024.</p>

SATB-4.24
Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

Annexure – 1/A**1. Augmentation of Lamdeng Solid Waste Management Plant – SBM (U) 1.0**

Sewage Management Plant (SWM) at Lamdeng was established under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) with a processing MSW to Compost capacity of 100 TPD.

The SWM Plant Lamdeng, is the only waste processing plant (RDF) in the state. The Plant was originally designed to cater to urban waste collected from Imphal Municipal Council (IMC) areas. However, waste from the periphery of IMC are brought to the plant which exceeds the input and processing capacity of the plant. Urbanisation in the state has been a major factor in the increase in generation of waste and the challenge for management of waste has become a challenge.

As an interim solution a project for the augmentation of Lamdeng Solid Waste Management Plant to increase its processing capacity was proposed under Swachh Bharat Mission (U) 1.0. After the equipment are installed and the project is commissioned the capacity of Lamdeng SWM Plant would be increased by 50 TPD from the existing capacity of 100 TPD. Estimated time of the project completion and commissioning is September 2024.

2. Procurement of SWM Processing Machine (MRF) for 7 ULBs-SBM (U) 2.0

SWM facilities have been established in the ULBs of Manipur through various schemes, 14th & 15th FC and 3rd SFC. However, considering the fund limitation of smaller ULBs and distribution of the fund within the respective ward levels and council level, it has become a challenge to utilise the fund solely for the purpose of SWM activities etc.

Considering these challenges SWM projects to fulfil the "existing gaps vs present requirement" were proposed for the 26 ULBs under SBM (U) 2.0. In the 1st Phase, MRF equipments have been procured and distributed to the following 7 ULBs during the month of March 2024


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

SI No	Name of the ULB	Capacity (TPD)	Detail of the equipment
1	Nambol Municipal Council	3	Hopper + Conveyor & Digital Weighing Machine 500 Kg.
2	Moirang Municipal Council	3	Hopper + Conveyor & Digital Weighing Machine 500 Kg.
3	Bishnupur Municipal Council	2	Hopper + Conveyor & Digital Weighing Machine 250 Kg.
4	Kumbi Municipal Council	1	Hopper + Conveyor & Digital Weighing Machine 250 Kg.
5	Andro Municipal Council	1	Hopper + Conveyor & Digital Weighing Machine 250 Kg.
6	Jiribam Municipal Council	1	Hopper + Conveyor & Digital Weighing Machine 250 Kg.
7	Sekmai Municipal Council	1	Hopper + Conveyor & Digital Weighing Machine 250 Kg.
Total		12	


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

SUPPLEMENTARY NOTES:**A. Dry Waste Processing Facility (Method: Sorting & Shredding).****Objective:**

The Dry Waste Processing Facility aims to efficiently process non-biodegradable dry waste, such as plastics, paper, glass, and metal. The primary method proposed for this facility is to segregate the waste and improve the briquetting process of the existing WTE Unit.

Components of the Dry Waste Processing Facility:

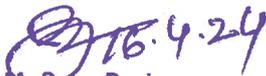
- a) **Conveyor Belts (30 – 16 mm):** Incoming dry waste is sorted and transported via conveyor belts to the processing area.
- b) **Trommel (30 – 16 mm):** With the help of the conveyor belt, the waste is transported inside the trommel screen, also known as a rotary screen. The mechanical screening machine used to separate solid waste particles as per the difference sizes.
- c) **Shredder:** The waste is shredded into smaller pieces, which adds in the briquetting process of WTE Plant.

B. Wet Waste Processing (Method: Windrow Composting)

Objective: The Wet Waste Processing Facility will focus on the efficient treatment of organic and biodegradable waste. Windrow composting is the chosen method to convert this waste into valuable compost for agricultural use.

Components of the Wet Waste Processing Facility:

- a) **Reception and Sorting (Trommel 4 mm & conveyor belt 6mm):** Incoming wet waste is received and manually sorted to remove any non-biodegradable materials.
- b) **Windrows:** The sorted wet waste is arranged into long, narrow windrows, where the composting process begins.
- c) **Aeration and Turning:** Regular turning and aeration ensure proper


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

decomposition and avoid the generation of unpleasant odours.

- d) **Curing and Maturation:** Compost is allowed to cure and mature, enhancing its quality before distribution.


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

Annexure - A/2

Status of Solid Waste Management in Manipur :

	Urban Area [MAHUD]		Rural Area [RD & PR]		Hills Area [TA & Hills]	
	31 .12. 2022	31.12. 2023	31 .12. 2022	31. 12. 2023	31 .12. 2022	31. 12. 2023
Generated	290 TPD	290 TPD	633 TPD [estimated]	9.77 TPD [18 model GPs]	No data	Unable to update data due to ethnic crisis since 3 rd May 2023
Collected	205 TPD	202 TPD		2.91 TPD	No data	
Processed / Treated / Managed	130 TPD	148 TPD	570 TPD (compost and animal feed)	0 TPD	No data	
Disposed at controlled site (treated as legacy wastes *)	No data	54 TPD	No data	2.91 TPD	No data	
Gap	75 TPD	54 TPD	60 TPD	2.91 TPD	No data	
% of Waste Segregated	71%	87%	No data	20%	No data	
% of Door to door collection (coverage of municipal wards)	98%	100%	No data	33%	No data	

Note : * 1,00,000 MT of legacy waste has been treated and another 60,377 MT of legacy waste is under process for treatment


Smt. M. Baby Devi
Oath Commissioner (Judicial)
Imphal West District & High Court
Regd. No. 487/2022

Annexure – 3

Status of Liquid Waste Management in Manipur as on 31.12.2023

	Quantity of sewage generated	Existing STP/FSTP capacity	STP / FSTP under Construction	Gap in treatment capacity	Remarks
Urban	70 MLD	44 MLD viz. (i) 27 MLD (ii) 16 MLD (iii) 1 MLD	49 MLD viz. (i) 27 MLD (ii) 16 MLD (iii) 6 MLD	26 MLD	<ul style="list-style-type: none"> • 23 MLD Interception and Diversion of Drain (I&D) with co-treatment of FSTPs for other towns under pipelines. • Locally decentralized OSS like twin pit system, soak pit. It will be converged to off-site STPs/FSTPs once commissioned. • Work orders for the construction of 49 MLD STPs have been awarded in January 2023 with a completion period of 3 years and work has been commenced accordingly.
Rural	48 MLD	Nil		48 MLD	<ul style="list-style-type: none"> • Liquid waste in rural and hill areas are managed under SBM (G) through construction of twin pit system and soak pit. • Population density is lesser due to which the twin pit system works effectively. • Number of Toilets
Hills	66 MLD	Nil		66 MLD	


 Smt. M. Baby Devi
 Oath Commissioner (Judicial)
 Imphal West District & High Court
 Regd. No. 487/2022

	Quantity of sewage generated	Existing STP/FSTP capacity	STP / FSTP under Construction	Gap in treatment capacity	Remarks
					Constructed Under SBM (G): 2,83,459.

***Estimation of sewage is taken as 80% of the requirement of litres of water per capita per day.**

Note :

Present solution :

- As an interim solution, several IHHL has been constructed in the urban areas under SBM (U) which is a decentralized On-site Sanitation System (OSS).
- As an interim solution, several IHHL has been constructed in the rural and hill areas under SBM (G) which is a decentralized OSS;


 Smt. M. Baby Devi
 Oath Commissioner (Judicial)
 Imphal West District & High Court
 Regd. No. 487/2022